

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **07.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : IA/73(CHE)/2023  
**PETITION NUMBER** : TP/1/2021  
**NAME OF THE PETITIONER(S)** : G Subramania Koushik  
**NAME OF THE RESPONDENTS** : Hindustan Photo Films Manufacturing Company Ltd  
**UNDER SECTION** : Sec 60(5) of IBC, 2016  
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**ORDER**

Both the Counsels are present through video conferencing mode.

At request, the matter is adjourned to **11.04.2023** for further hearing.



**(SAMEER KAKAR)**  
MEMBER (TECHNICAL)

MS



**(JUSTICE RAMALINGAM SUDHAKAR)**  
PRESIDENT